

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: 221/2003

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

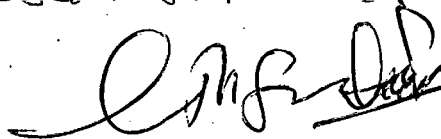
25/9/2003

Mr. Nand Kishore: Counsel for the applicant.

Mr. Madhukar Sharma }
 Prady Counsel for } Counsel for the
 Mr. S. S. Hassani } respondents.

Mr. Nand Kishore says that his client has taken the file from him. He pleads no instructions.

The application is therefore dismissed for default.



(G. L. GUPTA)
 Vice Chairman.

(Copy from)
 File 1631, 32
 dt 26.9.03